GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA STARRED QUESTION NO. 371

TO BE ANSWERED ON 02.04.2018

DECLINING WORK COMPLETION RATE UNDER MGNREGA

*371. SHRI K.K. RAGESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the rate of work completion under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is declining drastically;
- (b) if so, the details of work completion rate under MGNREGA during the last three years;
- (c) the reasons, if any, for failure to complete the work under MGNREGA; and
- (d) whether any concrete steps are being taken to address the failure in completion of works under MGNREGA?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A Statement is laid on the Table of the House.

Statement in reply to parts (a) to (d) of Rajya Sabha Starred Question No. 371 for 02.04.2018

(a)to(c): The details of work completion under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years are given below:

	2014-15	2015-16	2016-17
Total No. of Works Taken up			
(New+Spill Over)[In Lakhs]	95.45	117.60	162.70
Number of Completed Works[In Lakhs]	38.24	35.88	65.43
Work completion rate (Completed/taken up)	40%	30.5%	40.22%

- (d): The key initiatives of the Ministry to improve the efficiency and output of work carried out under MGNREGS are as under:
 - Capacity building of functionaries on planning, training of State/ District/ Block level Technical Resource team under SAKSHAM training programme;
 - Monitoring timely payment of wages and payment of compensation for delayed payment on daily basis;
 - For smooth fund flow, the electronic Fund Management System (e-FMS)/NeFMS has been introduced for timely payment of wages.
 - National Level Monitors, Common Review Missions and officers of the Ministry visit States at regular interval to review implementation of the programme. After the field visits, the findings/shortcomings and recommendations are shared with the States for appropriate action at their end.
 - Performance Review Committee meetings of the Ministry and regular video conferencing on specific issues are also important tools of monitoring.
 - 2.82 crore assets created earlier under MGNREGA have been geo-tagged. From 2017-18 onwards, geo-tagging is being done at three stages for all works started i.e. before start of the work, during the work and after completion of work, which is a major initiative towards transparency in the programme implementation.